NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No.610/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name of the Company		Kayencee Cereals Pvt.LtdVs- Alipurduar Enterprises Limited.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Madhu Sudira Sarker.

Advocate.

Compor M.5.)

Advocate.

2. Mousanjit Sarker

Advocate operational enditor meeting

5/1/2

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel of the operational creditor sought leave of the Court for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit and affidavit of service may be taken on record.

List it on 12/01/2018 for admission.

(Jinan K.R.) Member (I)

(V.P.Singh) Member ()